

3. Bharat Petroleum Products, Bombay	2,250
4. M/s. Petro-products Industries, Bombay	1,000
5. M/s. Pam Industries, Bombay	400
6. M/s. Tejpal & Co., Madras	450

The said manufacturers generally make their own arrangements for the required raw materials. However, in the context of demand from them made last year for imported base oils, the Government had made arrangements for import through the Indian Oil Corporation and Esso upto three months' requirements of these manufacturers. These requirements, on the basis of which allocations were subsequently made, were assessed after taking into consideration the above-mentioned capacities, the figures of actual production and of consumption of base oils during 1966-67, and the demand for base oils made by these manufacturers.

(b) and (c). The information is being collected and will be placed before the House in due course.

COMPLAINT FROM THE JELLY PRODUCERS FOR IMPORT OF GOOD QUALITY MINERAL OIL

5541. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there has been any complaints from the producers of jelly for import of good quality Mineral Oil prior to Government having taken decision of releasing its import ;

(b) if so, the names of the jelly producers, the date on which their complaints were received in the Ministry, and the action taken by Government thereon with the details thereof ;

(c) whether the requests of these manufacturers were declined; and

(d) if so, the reasons therefor; and the dates on which it was done?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

- (b) 1. M/s. Kela Co., Bombay.
2. M/s. Savita Chemicals, Bombay.
3. M/s. Bharat Petroleum Products, Bombay.
4. M/s. Petro-products Industries, Bombay.
5. M/s Pam Industries, Bombay.
6. M/s. Tejpal & Co., Madras.

The complaints were received at different times during the last two years; information on the exact dates is not readily available. Steps were taken to assist them in obtaining their supplies from the Oil Companies and Government made specific allocations to M/s. Esso and Indian Oil Corporation to import and supply mineral oils of the required quality.

(c) No Sir.

(d) Does not arise.

DEVELOPMENT OF SAMPLES OF SPECIAL VICKS GRADE JELLY

5542. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government, while acting on the complaints of actual users of jelly to allow them import for medicinal use, called upon all the manufacturers to develop the samples of Special Vicks Grade Jelly ;

(b) the names of the parties called upon to develop the jelly (Vicks Grade) and the date on which it was done ;

(c) whether the actual users requiring this special type of jelly were also advised by Government to get their demands from the recognised manufacturers; and

(d) if so, the names of the parties to whom Government intimated this and what were the comments offered by them and the date on which the Government intimated to the actual users to get their requirements of jelly from the recognised manufacturers and that of receipt of comments from them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) No, Sir.

(b) Does not arise.

(c) and (d). M/s. Richardson Hindustan, who required the special type of jelly had already contacted the various manufacturers for their requirements. They reported that the samples made available to them by the manufacturers had failed to satisfy because of the presence of readily carbonisable matter and offensive odour, among other causes. Their complaints were brought to the notice of the manufacturers concerned by the Government and ultimately M/s. Savita Chemicals were able to produce a sample which was found by the Indian Institute of Petroleum to pass all tests, excepting that of viscosity which was slightly lower than required, and that the sample, subject to some further tests on storage stability should, in the opinion of the Institute, prove satisfactory.

RELAXATION OF IMPORT OF JELLY IN FAVOUR OF M/S. HINDUSTAN RICHARDSON.

5543. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether M/s. Hindustan Richardson in whose favour Government have made relaxation for import of Jelly made joint efforts for developing Vicks grade jelly with other recognised manufacturers of jelly ;

(b) if so, the names of those jelly manufacturers, the comments from any one of the recognised test houses on samples developed with regard to the suitability of improving the quality of jelly, and the recommendations thereon with the details thereof along-with the date of receipt of the report ;

(c) whether M/s. Hindustan Richardson did not make joint effort with manufacturers of jelly and if so, whether Government asked for the reason therefor; and

(d) the date on which it was done, the date of receipt of reply from M/s. Hindustan Richardson, and the contents of same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) M/s. Richardson Hindustan had made joint efforts with M/s. Savita Chemicals, in this connection, to develop a jelly of suitable qualities. At the instance of the Government, the matter was further referred to the Indian Institute of Petroleum, whose report was received on 18-11-1967. According to them, the last sample prepared by M/s. Savita Chemicals passed all tests, excepting that of viscosity.

(c) and (d). Do not arise in view of answer given to (a) and (b) above.

IMPORT OF VICKS GRADE JELLY BY M/S. HINDUSTAN RICHARDSON

5544. SHRI B. N. BHARGAWA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :